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CENTRAL ADMINISTRATIVE TRIBUNAL
PRINCIPAL BENCH, NEW DELHI.

CP-410/2001 in

OA-1948/99

New Delhi this the 18th day of September, 2001

Hon'ble Sh. S.R. Adige, Vice-Chairman(A)
Hon'ble Dr. A. Vedavalli, Member(J)

Sh. Jagan Singh,
S/o Sh. Babu Lal,
R/o 256, Mandakini Enclave,
Alaknanda, New Delhi. Petitioner

(through Sh. K.P. Dohare, Advocate)

Versus

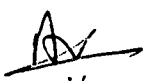
1. Sh. Krishna Kumar,
Director General of Works,
CPWD, Nirman Bhawan,
New Delhi-11.
2. Smt. P. Varma,
Superintending Engineer(P&A),
New Delhi Zone No.1, CPWD,
Nirman Bhawan,
New Delhi-11. Respondents

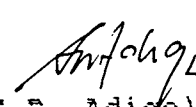
(through Sh. R.N. Singh, proxy for Sh. S.K. Gupta, Advocate)

ORDER (ORAL)

Hon'ble Sh. S.R. Adige, VC(A)

Shri Dohare states that petitioner's
grievances have redressed. Accordingly, CP-410/2001 is
dropped. Notices discharged.


(Dr. A. Vedavalli)
M(J)


(S.R. Adige)
VC(A)

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